

(a) whether the Satellite Communications at Diglipur, Mayabunder, Campbell Bay, Nancowrie and Middle Andaman have been sanctioned by Government long back but so far no progress has been made;

(b) if so, by what time Government contemplate to complete construction and operation of these stations;

(c) whether the present satellite stations at Port Blair and Car Nicobar remain out of order; and

(d) if so, the measures taken to set right the faults?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) A Scheme for setting up Earth Stations at a number of locations including Diglipur, Mayabunder and Campbell Bay was approved in 1983-84. Orders for the supply of equipment have been placed.

(b) The completion of above three Earth Stations is expected during 1986-87.

(c) No Sir.

(d) Does not arise.

Production of Polypropylene

2077. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of PETROLEUM be pleased to state :

(a) the total requirement of Polypropylene in the country;

(b) the quantity produced by Indian Petrochemicals Corporation Limited units;

(c) whether in private sector similar projects can be encouraged; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a)

The present estimated requirement of polypropylene is around 50,000 tonnes per annum.

(b) During 1984-85, Indian Petrochemicals Corporation Limited (IPCL) produced about 27,500 MTA of polypropylene.

(c) and (d). Presently IPCL is setting up following additional capacities for the manufacture of polypropylene :

(i) expansion of capacity of its existing plant at Baroda from 30,000 to 55,000 MTA.

(ii) 60,000 tonnes per annum as a part of Maharashtra Gas Cracker Complex.

The question of approving further capacity will arise only after issues such as assured availability of feedstock are resolved.

Foreign Collaboration Agreements for Manufacturing Passenger Cars

2078. DR. V. VENKATESH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is fact that several European car manufacturing companies/firms have or late been indicating their keen interest to enter into collaboration agreements with Indian entrepreneurs for manufacturing passenger cars in India;

(b) the total number of units that have been given licence or letters of intent for manufacturing cars along with names of Indian entrepreneurs with or without foreign collaboration during the last two years;

(c) what efforts are being made to allow healthy competition by inviting such European car manufacturing units too in India by way of sanctioning Government approval amongst the car manufacturing units; and

(d) what is the total capacity available with each existing unit in India along

with yearly turnover of passenger vehicles-car ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) No new unit has been given Licence/Letter of Intent for manufacture of cars in the last two years. However, in terms of the broad-banding policy

announced in January, 1985; motorised four wheelers have been categorised into one common category for the purpose of licensing.

(c) Proposals for foreign collaborations are considered on aspects such as status of technology, indigenisation plan, payment terms, demand projection.

(d) The approved capacity of major manufacturers of cars and their turnover is as under :

Name of Manufacturer	Capacity	Production 1984 (Figs in '000)
Hindustan Motors Ltd.	50,000	24
Premier Automobiles Ltd.	28,600	26
Maruti Udyog Ltd.	100,000	13
Standard Motors Products of India Ltd. (Four wheelers)	27,500	Negligible.
Sipani Automobiles.	3,000	—do—

Guidlines for Import of Technology for Caustic Soda Production

2079. **SHRI SRIBALLAV PANMIGRAHI :** Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) whether it is a fact that Government have finalised guidelines for the import of the latest technology for caustic soda production, and

(b) if so, the details regarding the new policy of Government, to evolve action plan for modernisation ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Government is encouraging use of Metal Anodes instead of traditional Graphite Anodes as well as energy saving devices in the manufacture of Caustic Soda. Further, Government encourages use of Membrane Cell Technology for import

of which, the following guidelines have been evolved :

- (i) The process licensor should identify and enter into an agreement with an Indian Engineering Consultancy Company for undertaking basic and detailed engineering, in stages.
- (ii) The process licensor shall identify and make arrangements with an Indian manufacturing company for fabrication of hardware such as primary and secondary brine purification equipments, electrolyzers, metal anodes etc.
- (iii) Directorate General Technical Development (DGTD) in consultation with Technical Evaluation Committee (TEC) and other Governmental agencies will evolve the modalities for import of capital goods for chlor-caustic units based on Membrane Cell Technology.